

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 133**  
**Appeal No. 532/252/ND/2020**

**IN THE MATTER OF:**

SEBRO Business solutions Pvt Ltd

...

**Appellant**

Vs.

ROC Delhi

...

**Respondent**

**Order under Section 9 of IBC**

**Order delivered on 19.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the ROC : Ms. Mitika Raja, AROC  
For the ITD : Ms. Easha Kadian, St. Counsel

**ORDER**

Learned AROC and Learned Counsel for the Income Tax Department are directed to file their replies, with copies in advance to the other side.

List on 22.03.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

MUKESH